

Annexure 3

Name of Corporate Debtor: Rohtas Bio Energy Private Limited;

Date of commencement of CIRP: 16-04-2026; List of creditors as on: 22-05-2026

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)													
Sr. No.	Name of Creditor	Details of Claim		Details of claim admitted					Amount of % voting share in CoC	Amount of	Amount of	Amount of	Remarks, if any
		Date of Receipt (DD/MM/YYYY)	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	IL&FS Financial Services Limited (FIN)	13-05-2026	2,79,25,11,774	2,79,25,11,774	Financial	2,79,25,11,774	-	Yes	0.00%	-	-	-	Amount as per books of accounts. No interest has been charged by the creditor after the date of NPA viz. 15th October 2018
Total			2,79,25,11,774	2,79,25,11,774	-	2,79,25,11,774	-		0%	-	-	-	-